

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

Dated: This the 24<sup>th</sup> day of January 2020

**Contempt Petition No. 330/00136 of 2019  
In  
Original Application No. 330/00257 of 2012**

**Hon'ble Mr. Justice Bharat Bhushan, Member – J  
Hon'ble Mr. Devendra Chaudhary, Member – A**

Mohammad Areef, S/o late Mohd. Aliraja, R/o Village and Post-Kaula Jakhaniya, District Ghazipur.

.....Applicant  
By Adv: Shri Shubhan

V E R S U S

Amardeep Singh, Additional Surveyor General of India, Hathibarkala Estate, Post Box No. 37, Dehradun.

.....Respondents  
By Adv: Shri R.P. Maurya

**O R D E R  
By Hon'ble Mr. Justice Bharat Bhushan, Member – J**

Heard Shri Saurabh Yadav brief holder of Shri Shubhan, advocate for the applicant Shri R.P. Maurya, advocate for the respondent is present.

2. Learned counsel for the respondents informed that the compliance of the order of this Tribunal 21.08.2018 has already been made and he will file compliance affidavit by the next date.

3. Learned counsel for the applicant wants to withdraw this Contempt Petition. Accordingly, the present Contempt Petition is dismissed as withdrawn.

(**Devendra Chaudhary**) **(Justice Bharat Bhushan)**  
Member – A Member – J  
/pc/